Name of the Corporate debtor: Pratibha Industries Limited Date of commencement of liquidation: 8th February 2021 List of stakeholders as on: 30 June 2024 Annexure 1

List of secured financial creditors

Sr.	Name of creditor				Details of claim admit					Remarks, if any	
Sr.	Name of creditor	Date of	Amount claimed	Amount of claim	Nature of		Whether	Details of Security Interest	Amount covered	% share in	
Nos	1	receipt		admitted	claim	security	security		by guarantee	total	
							interest			amount of	
							relinquished? (Yes/No)			claims admitted	
1							(105/100)			admitteu	
				1	1			On working capital loans			
								First pari passu hypothecation charge of entire current assets, present and future, for the infrastructure division.			
								excluding project specific assets exclusively charged to other banks			
								Collateral - (1) First charge on fixed block of assets of company for present and future (other than			
								specific assets			
								charged to other banks)			
								(2) Charge of FD Receipt of INR 7.67 crores			
								(3) Office premises 513 to 516 situated at Shrikant Chambers, Chembur			
								On Term Loan			
								Exclusive Charge of equipment purchased out of the			
								facility (Purchase of 4 tunnel boring machine)			
								On Working Capital Loan for JV			
								First Pari Passu charge on (1) entire project specific current assets and receivables (present or future)			
								(2) Project specific movable fixed assets			
	1							(3) Project's bank account including but not limited to Escrow account opened with any of the			
	1				Financial			project financing			
1	Central Bank of India	17.03.2021	8,63,34,28,721	8,63,34,28,721	Creditor	8,63,34,28,721	Yes	consortium bank.	8,63,34,28,721	9.70%	
								On Working Capital Loans			
	1							 First pari passu charge on current assets and all other movables (both present and future) 			
1								 (2) First pari passu charge on fixed blocks (Other than specific asset charged to other bank's / FIs) 			
1								both present			
								and future.			
								Collateral - First pari passu charge on entire fixed assets of the CD - Infrastructure Division, both			
								present and			
								future, including office no. 513 to 516 situated at Shrikant Chambers Premises Cooperative Society On a project specific Term Loan			
								First exclusive charge over Micro Tunnel Boring Machine and Tunnel machines (2 nos.) namely (1)			
								S-803 (2) S-804 Collateral - Charge on whole of the CD stock, all present and future book debts o/s,			
								all tangible machinery etc			Basis the additional documents received from
					Financial			Personal Guarantee			the lender, the part amount has been admitted
2	Bank of Baroda	18.03.2021	9,87,58,94,367	9,87,58,94,367	Creditor	9,87,58,94,367	Yes	Perosnal Guarantee of Mr. Ajit Kulkarni, Mr. Ravi Kulkarni and Ms. Sunada Kulkarni.	7,08,81,94,038	11.09%	and rest rejected due to cancellation of BG .
								On Working Capital Loans (1) First pari passu hypothecation charge of entire current assets, present and future, for the			
								infrastructure division, excluding project specific assets exclusively charged to other banks			
								(2) Goods purchased under LC			
								Collateral - (1) Pari passu first charge on the entire fixed assets of the Infrastructure Division of the			
								company			
								excluding those specifically charged to other Bank / Fl.			
1					1			(2) Pari passu first charge on immovable properties in the name of guarantors / FDR's in lieu of collateral security On Term Loan			
	1							(1) Primary charge on DSRA of one quarter of interest and principal repayment			
1					Financial			(2) Second charge on the land and building at plot no 1,2,3,4A, 4B, 6 & 8, Survey no 15 & 16. Village			
3	Axis Bank	18.03.2021	6,52,67,31,794	6,52,67,31,794		6,52,67,31,794	Yes	Kone / Vijaypur, Tal. Wada, District Thane.	4868803313	7.33%	-
								On Working Capital Loans			
1					1			First pari passu charge on current assets including stocks, RM, receivables, etc. (both present and future)			
					1			Collateral - (1) First charge on fixed block of assets of company for present and future (other than			
					1			specific assets			
					1			charged to other banks).			
1					1			(2) Charge of FD Receipt of INR 7.67 crores			
1	1			1				(3) Office premises at Shrikant Chambers, Chembur.			
					Financial			On project specific Working Capital Loan			Penal Interest is compounded as per banks
4	Punjab National Bank	18.03.2021	8,41,65,92,027	7,98,09,17,258	Creditor	7,98,09,17,258	Yes	Exclusive charge on project specific current assets (both present and future). On working Lapital Loans	7,98,09,17,258	8.96%	working and hence rejected.
1					1			(1) First pari passu charge on current assets and all other movables (both present and future)			
1					1			(2) Stamped LC application & Extended First pari passu charge on stocks and book debt as per			
					1			consortium			
					1			agreement.			
1					1			Collateral - (1) Office premises 513-516, 519-528 at Shrikant Chambers			
1					1			(2) Fixed block of the company (other than specific asset charge to other banks). On a project specific Term Loan			
1	1			1				 a project specific Term Loan Exclusive charge on escrow of the project receivables from PHED Ajmer, Gov of Rajasthan. 			
1	1			1				(2) Exclusive charge on the project specific receivables and other current assets pertaining to the			
1					1			projects.			
1					1						
1	Bank of Maharashtra	18.03.2021	3,48,49,82,763	3,48,49,82,763	Financial	3,48,49,82,763	No	Personal Guarantee Personal Guarantee of Mr. Usha Kulkarni and Mr. Ajit Kulkarni.	3,48,49,82,763	2.040/	
-											

								On Working Capital Loans			
								First pari passu charge on Current Assets (except CAs of those specific projects financed outside			
								working capital			
								consortium by other banks/FIs).			
								Collateral - (1) Office premises at Shrikant Chambers			
								(2) Fixed assets of the company			
								(3) FDRs of INR 7,67 crores			
								Syndicate bank			
								On Working Capital Loans			
								Hypothecation of stocks and book debts ranking pari passu as per the consortium agreement			
								Collateral - (1) Office premises (513-516), (519-528) at Shrikant Chambers			
								(2) Fixed assets of the company			
								(3) FDRs of INR 7,67 crores			
								On project specific Working Capital Loan			
								Pari passu first charge on Delhi Metro rail Corporation CC-23 Project's present and future current			
								assets			
						1		including project receivables			
					Financial	1		Collateral - Escrow of receivables pertaining to Delhi Metro Rail Corporation CC-23 project, with			The ammount claimed as equity has been
6	Canara Bank (E - Syndicate Bank)	18.03.2021	6,18,74,40,895	6,18,74,40,895	Creditor	6,18,74,40,895	Yes	other lenders.	6,18,74,40,895	6.95%	rejected.
								First Charge, by way of hypothecation, on all present and future movables properties of the			
					Financial	1		borrower out of ECB facility granted to the borrower by the bank under the facility agreement.			
7	Standared Chartered Bank	16.03.2021	10,80,48,603	10,80,48,603		10,80,48,603	Yes	Drawdown of the ECB facility of 10.0 Million occurred in July 2011 and Aug in tranches.	10,80,48,603	0.12%	
	1		.,, .,		Financial	.,,			.,, .,		
8	DBS Bank Limited, Singapore	16.03.2021	29,86,17,866	29,86,17,866		29,86,17,866	No	Exclusive charge on assets created through ECB facility. Personal Guarantee of Promoters.	25,97,06,469	0.34%	
i		1						(1) First pari passu hypothecation charge of entire current assets, present and future, for the			
1	1	1			1			infrastructure division, excluding project specific assets exclusively charged to other banks			1
								(2) Goods purchased under LC			
								Collateral - (1) Pari passu first charge on the entire fixed assets of the Infrastructure Division of the			
								company			
						1		excluding those specifically charged to other Bank / FI			
	1	1				1		(2) Pari passu first charge on immovable properties in the name of guarantors / FDR's in lieu of			
	1	1				1					
								collateral security			
						1		(3) First PAri Pasu charge on the office premises 513 to 516 situated at Shrikant Chambers,			
						1		Chembur.			
								(4) Perosnal Guarantee of Mr. Ajit Kulkarni, Mrs Usha Kulkarni, Mr. Ravi Kulkarni and Ms. Sunada			
								Kulkarni			
								Term Loan			
								(1) Primary charge on DSRA of one quarter of interest and principal repayment			
								(2) Second charge on the land and building at plot no 1,2,3,4A, 4B, 6 & 8, Survey no 15 & 16. Village			
								Kone / Vijaypur, Tal. Wada, District Thane			
								On a project specific Working Capital Loan			
					Financial			On a project specific Working Capital Loan (1) Goods procured under LC (specific one-time LC for this project)			The ammount claimed as equity has been
9	ICICI Bank Limited	18.03.2021	5,59,88,24,526	5,38,31,63,376		5,38,31,63,376	Yes	On a project specific Working Capital Loan (1) Goods procured under LC (specific one-time LC for this project)	5,38,31,63,376	6.05%	The ammount claimed as equity has been rejected.
9	ICICI Bank Limited	18.03.2021	5,59,88,24,526	5,38,31,63,376		5,38,31,63,376	Yes	On a project specific Working Capital Loan (1) Goods procured under LC (specific one-time LC for this project) (2) Hypothecation of stock, receivables and other current assets related to the project. UM working clarat Loans	5,38,31,63,376	6.05%	
9	ICICI Bank Limited	18.03.2021	5,59,88,24,526	5,38,31,63,376		5,38,31,63,376	Yes	On a project specific Working Capital Loan (1) Goods procured under LC (specific one-time LC for this project)	5,38,31,63,376	6.05%	
9	ICICI Bank Limited	18.03.2021	5,59,88,24,526	5,38,31,63,376		5,38,31,63,376	Yes	On a project specific Working Capital Loan (1) Goods procured under LC (specific one-time LC for this project) (2) Hypothecation of stock, receivables and other current assets related to the project. UM working clarat Loans	5,38,31,63,376	6.05%	
9	ICICI Bank Limited	18.03.2021	5,59,88,24,526	5,38,31,63,376		5,38,31,63,376	Yes	On a project specific Working Capital Loan (1) Goods procured under LC (specific one-time LC for this project) (2) <u>Hyoohtecation of stock</u> , receivables and other current assets related to the project. Un Working Lapital Loans (1) Pari Passu charge on entire current assets excluding project specific assets (2) Pari passu Book debts and stock	5,38,31,63,376	6.05%	
9	ICICI Bank Limited	18.03.2021	5,59,88,24,526	5,38,31,63,376		5,38,31,63,376	Yes	On a project specific Working Capital Loan (1) Goods procured under LC (specific one-time LC for this project) (2) Horothecation of stock, receivables and other current assets related to the project. UN Working tapital Laboration of the stock of the stock of the project of the project (1) Pari Passu charge on entire current assets excluding project specific assets (2) Pari passu charge on entire current assets excluding project specific assets (2) Pari passu charge on entire current assets excluding project specific assets (2) Pari passu charge on entire current assets excluding project specific assets (2) Pari passu charge on entire current assets excluding project specific assets (2) Pari passu charge on entire current assets excluding project specific assets (2) Pari passu charge on entire current assets excluding project specific assets (2) Pari passu charge on entire current assets excluding project specific assets (2) Pari passu charge on entire current assets excluding project specific assets (2) Pari passu charge on entire current assets excluding project specific assets (2) Pari passu charge on entire current assets excluding project specific assets (2) Pari passu charge on entire current assets excluding project specific assets (2) Pari passu charge on entire current assets excluding project specific assets (2) Pari passu charge on entire current assets excluding project specific assets (2) Pari passu charge on entire current assets excluding project specific assets (2) Pari passu charge on entire current assets excluding project specific assets (2) Pari passu charge on entire current assets excluding project specific assets (2) Pari passu charge on entire current assets excluding project specific assets (2) Pari passu charge on entire current assets (3) Pari passu charge on entire current a	5,38,31,63,376	6.05%	
9	ICICI Bank Limited	18.03.2021	5,59,88,24,526	5,38,31,63,376		5,38,31,63,376	Yes	On a project specific Working Capital Loan (1) Goods procured under LC (specific one-time LC for this project) (2) Hypothecation of stock, receivables and other current assets related to the project. UN Working Capital Loans (1) Pari Passu: Anarge on entire current assets excluding project specific assets (2) Pari passu: Book debts and stock Collateral: (1) TDR 07.76 crores (2) First para passu: Charge on FA other than specifically charged	5,38,31,63,376	6.05%	
9	ICICI Bank Limited	18.03.2021	5,59,88,24,526	5,38,31,63,376		5,38,31,63,376	Yes	On a project specific Working Capital Loan (1) Goods proceed under LC (specific one-time LC for this project) (2) Hypotheration of stacke receivables and other current assets related to the project. (1) Part Passis charge on entire current assets excluding project specific assets (2) Part passi Book debts and stock Calitaterai: (1) TDR of 7.76 crores (2) First part passis charge on FA other than specifically charged (3) First part passis charge on GME 513 to 516 in shrikant chambers chembur	5,38,31,63,376	6.05%	
9	ICICI Bank Limited	18.03.2021	5,59,88,24,526	5,38,31,63,376		5,38,31,63,376	Yes	On a project specific Working Capital Loan (1) Goods procured under LC (specific one-time LC for this project) (2) Hypothecation of stock, receivables and other current assets related to the project. UF Working Capital Loans (1) Pari Passu charge on entire current assets excluding project specific assets (2) Pari passus Book debts and stock Collaterai: (1) TR0 67.76 cross (2) First pari passu charge on FA other than specifically charged (3) First pari passu charge on Office 513 to 516 in shrikant chambers chembur On a project specific facilities	5,38,31,63,376	6.05%	
9	ICICI Bank Limited	18.03.2021	5,59,88,24,526	5.38.31.63.376		5.38.31.63.376	Yes	On a project specific Working Capital Loan (1) Goods proceed under LC (specific one-time LC for this project) (2) Hypothecation of stock, receivables and other current assets related to the project. (b) Working (applied Loans) (2) Pari passu Book debts and stock (2) Pari passu Book debts and stock Collateral: (1) TDR of 7.76 crores (2) First pari passu charge on FA other than specifically charged (3) First pari passu charge on Office 513 to 516 in shrikant chambers chembur On a project specific facilities (1) First Pari passu charge on escrow of the Project receivables from PHED, Jaipur	5,38,31,63,376	6.05%	
9	ICICI Bank Limited	18.03.2021	5,59,88,24,526	5,38,31,63,376		5,38,31,63,376	Yes	On a project specific Working Capital Loan (1) Goods procured under LC (specific one-time LC for this project) (2) Hypothecation of stock, receivables and other current assets related to the project. UF Working Capital Loans (1) Pari Passu charge on entire current assets excluding project specific assets (2) Pari passus Book debts and stock Collaterai: (1) TR0 67.76 cross (2) First pari passu charge on FA other than specifically charged (3) First pari passu charge on Office 513 to 516 in shrikant chambers chembur On a project specific facilities	5,38,31,63,376	6.05%	
9	ICICI Bank Limited	18.03.2021			Creditor		Yes	On a project specific Working Capital Loan (1) Goods proceed under LC (specific one-time LC for this project) (2) Hypothecation of stock, receivables and other current assets related to the project. (1) Pari Passu charge on entire current assets excluding project specific assets (2) Pari passu book debts and stock Collateral: (1) TDR of 7.76 crores (2) First pari passu charge on FA other than specifically charged (3) First pari passu charge on office 513 to 516 in shrikant chambers chembur On a project specific facilities (1) First Pari passu charge on escrow of the Project receivables from PHED, Jajpur (2) First Pari passu charge on the project specific current assets, WIP, receivables and other CA Personal Guarantee			
9		18.03.2021	5,59,88,24,526 4,25,45,84,042	5,38,31,63,376 4,09,28,22,899	Creditor	5,38,31,63,376	Yes Yes	On a project specific Working Capital Loan (1) Goods procured under LC (specific one-time LC for this project) (2) Horothecation of stock, receivables and other current assets related to the project. UN Working tapital Loss and stock (2) Pari passus charge on entire current assets excluding project specific assets (2) Pari passus charge on entire current assets excluding project specific assets (2) Pari passus charge on entire current assets excluding project specific assets (2) Pari passus charge on PA other than specifically charged (3) First pari passu charge on office 513 to 516 in shrikant chambers chembur On a project specific facilities (1) First Pari passu charge on the project precivables from PHED, Jajpur (2) First Pari passu charge on the project specific current assets, WIP, receivables and other CA	5.38.31.63.376 4.09.28.22.899		rejected.
9		18.03.2021			Creditor			On a project specific Working Capital Loan (1) Goods proceed under LC (specific one-time LC for this project) (2) Hypothecation of stock, receivables and other current assets related to the project. (1) Part Passu charge on entire current assets excluding project specific assets (2) Part passu Book debts and stock Collateral: (1) TDR of 7.76 crores (2) First part passu charge on Office 513 to 516 in shrikant chambers chembur On a project specific facilities (1) First Part passu charge on escrow of the Project receivables from PHED, Jaipur (2) First Part passu charge on escrow of the Project receivables from PHED, Jaipur (2) First Part passu charge on the project specific current assets, WIP, receivables and other CA Personal Guarantee Personal Guarantee of Mr. Ajit Kulkarni, Usha Kulkarni, Ravi Kulkarni and Ms. Vinayak Kulkarni			rejected. Penal Interest is compounded as per banks
9		18.03.2021			Creditor			On a project specific Working Capital Loan (1) Goods proceed under LC (specific one-time LC for this project) (2) Hypothecation of stock, receivables and other current assets related to the project. (1) Pari Passu charge on entire current assets excluding project specific assets (2) Pari passu book debts and stock Collateral: (1) TDR of 7.76 crores (2) First pari passu charge on FA other than specifically charged (3) First pari passu charge on office 513 to 516 in shrikant chambers chembur On a project specific facilities (1) First Pari passu charge on escrow of the Project receivables from PHED, Jajpur (2) First Pari passu charge on the project specific current assets, WIP, receivables and other CA Personal Guarantee			rejected. Penal Interest is compounded as per banks
9		18.03.2021			Creditor			On a project specific Working Capital Loan (1) Goods proceed under LC (specific one-time LC for this project) (2) Hypothecation of stack-receivables and other current assets related to the project. Hypothecation of stack-receivables and store current assets related to the project. (1) Pari Passu charge on entire current assets excluding project specific assets (2) Pari passu book debts and stock Collatera: (1) TDR of 7.76 cross (2) First pari passu charge on FA other than specifically charged (3) First pari passu charge on Office 513 to 516 in shrikant chambers chembur On a project specific facilities (1) First Pari passu charge on escrow of the Project receivables from PHED, Jajpur (2) First Pari passu charge on the project specific current assets, WP, receivables and other CA Personal Guarantee Personal Guarantee of Mr. Ajit Kulkarni, Usha Kulkarni, Ravi Kulkarni and Ms. Vinavak Kulkarni Cash Credit			rejected. Penal Interest is compounded as per banks
9		18.03.2021			Creditor			On a project specific Working Capital Loan (1) Goods proceed under LC (specific one-time LC for this project) (2) Hypotheration of stacke receivables and other current assets related to the project. (1) Part Passu charge on entire current assets excluding project specific assets (2) Part passu bodk debts and stock Callaterai: (1) TOR of 7.76 crores (2) First part passu charge on FA other than specifically charged (3) First part passu charge on escrow of the Project receivables from PHED, Jaipur (2) First Part passu charge on escrow of the Project receivables from PHED, Jaipur (2) First Part passu charge on the project specific current assets, WIP, receivables and other CA Personal Guarantee Personal Guarantee of Mr. Alit Kulkarni, Usha Kulkarni, Ravi Kulkarni and Ms. Vinavak Kulkarni Cash Credit Ist part-passu charge on the entire current assets, Ioans and advances, investments, long term trade receivables and other assets of Pratibla Industries Ld/JVs.			rejected. Penal Interest is compounded as per banks
9		18.03.2021			Creditor			On a project specific Working Capital Loan (1) Goods procured under LC (specific one-time LC for this project) (2) Hypothecation of stock, receivables and other current assets related to the project. UN Working Capital Loans (1) Pari Passu charge on entire current assets excluding project specific assets (2) Pari passus charge on entire current assets excluding project specific assets (2) Pari passus charge on entire current assets excluding project specific assets (2) Pari passus charge on FA other than specifically charged (3) First pari passu charge on Office 513 to 516 in shrikant chambers chembur On a project specific facilities (1) First Pari passu charge on escrow of the Project receivables from PHED, Jaipur (2) First Pari passu charge on the project specific current assets, WIP, receivables and other CA Personal Guarantee of Mr. Ajit Kulkarni, Usha Kulkarni, Ravi Kulkarni and Ms. Vinavak Kulkarni Tarde receivables and other assets of Pratibha Industries Ltd/IVs. Cash Credit			rejected. Penal Interest is compounded as per banks
9		18.03.2021			Creditor			On a project specific Working Capital Loan (1) Goods proceed under LC (specific one-time LC for this project) (2) Hypothecation of stacke, receivables and other current assets related to the project. (1) Part Passu charge on entire current assets excluding project specific assets (2) Part passu Book debts and stock (2) Fart passu charge on entire current assets excluding project specific assets (2) First part passu charge on FA other than specifically charged (3) First part passu charge on enter current assets for inshrkint chambers chembur On a project specific facilities (1) First Part passu charge on escrow of the Project receivables from PHED, Jaipur (2) First Part passu charge on the project specific current assets, WIP, receivables and other CA Personal Guarantee of Mr. Alit Kulkarni, Usha Kulkarni, Ravi Kulkarni and Ms. Vinayak Kulkarni Cash Credit Ist part passu charge on the entire current assets, loans and advances, investments, long term trade receivables and other assets of Pratibha Industries Ltd/IVs. Cash Credit [Project specific] First charge on the project specific largent assets, work in progress, receivables and other current First charge on the project specific Pratibia Industries Ltd/IVs.			rejected. Penal Interest is compounded as per banks
9		18.03.2021			Creditor			On a project specific Working Capital Loan (1) Goods procured under LC (specific one-time LC for this project) (2) Hyrothecation of stock, receivables and other current assets related to the project. (4) Working tapital Laber and the current assets excluding project specific assets (2) Pari passu charge on entire current assets excluding project specific assets (2) Pari passu charge on entire current assets excluding project specific assets (2) Pari passu charge on PA other than specifically charged (3) First pari passu charge on Office 513 to 516 in shrikant chambers chembur On a project specific facilities (1) First Pari passu charge on the project specific current assets, WIP, receivables and other CA Personal Guarantee Personal Guarantee of Mr. Ajit Kulkarni, Usha Kulkarni, Ravi Kulkarni and Ms. Vinavak Kulkarni Cash Credit 1st pari-passu charge on the entire current assets, loans and advances, investments, long term trade receivables and other assets of Pratibha Industries Ltd/IVs. Cash Credit [Project specific] First charge on the project.			rejected. Penal Interest is compounded as per banks
9		18.03.2021			Creditor			On a project specific Working Capital Loan (1) Goods proceed under LC (specific one-time LC for this project) (2) Hypothecation of stock receivables and other current assets related to the project. (1) Part Passu charge on entire current assets excluding project specific assets (2) Part passu charge on entire current assets excluding project specific assets (2) First part passu charge on TA other than specifically charged (3) First part passu charge on Office 513 to 516 in shrikant chambers chembur On a project specific facilities (1) First Part passu charge on escrow of the Project receivables from PHED, Jaipur (2) First Part passu charge on escrow of the Project receivables from PHED, Jaipur (2) First Part passu charge on the project specific current assets, WIP, receivables and other CA Personal Guarantee Personal Guarantee Personal Guarantee of Mr. Ajit Kulkarni, Usha Kulkarni, Ravi Kulkarni and Ms. Vinayak Kulkarni tat part-passu charge on the entire current assets, loans and advances, investments, long term trade receivables and other assets of Pratibha Industries Ltd/IVs. Cash Credit [Project specific]			rejected. Penal Interest is compounded as per banks
9 10		18.03.2021			Creditor			On a project specific Working Capital Loan (1) Goods procured under LC (specific one-time LC for this project) (2) Hyrothecation of stock, receivables and other current assets related to the project. (4) Working tapital Laber and the current assets excluding project specific assets (2) Pari passu charge on entire current assets excluding project specific assets (2) Pari passu charge on entire current assets excluding project specific assets (2) Pari passu charge on PA other than specifically charged (3) First pari passu charge on Office 513 to 516 in shrikant chambers chembur On a project specific facilities (1) First Pari passu charge on the project specific current assets, WIP, receivables and other CA Personal Guarantee Personal Guarantee of Mr. Ajit Kulkarni, Usha Kulkarni, Ravi Kulkarni and Ms. Vinavak Kulkarni Cash Credit 1st pari-passu charge on the entire current assets, loans and advances, investments, long term trade receivables and other assets of Pratibha Industries Ltd/IVs. Cash Credit [Project specific] First charge on the project.			rejected. Penal Interest is compounded as per banks
9 10		18.03.2021			Creditor			On a project specific Working Capital Loan (1) Goods proceed under LC (specific one-time LC for this project) (2) Hypothecation of stock receivables and other current assets related to the project. (1) Part Passu charge on entire current assets excluding project specific assets (2) Part passu charge on entire current assets excluding project specific assets (2) First part passu charge on TA other than specifically charged (3) First part passu charge on Office 513 to 516 in shrikant chambers chembur On a project specific facilities (1) First Part passu charge on escrow of the Project receivables from PHED, Jaipur (2) First Part passu charge on escrow of the Project receivables from PHED, Jaipur (2) First Part passu charge on the project specific current assets, WIP, receivables and other CA Personal Guarantee Personal Guarantee Personal Guarantee of Mr. Ajit Kulkarni, Usha Kulkarni, Ravi Kulkarni and Ms. Vinayak Kulkarni tat part-passu charge on the entire current assets, loans and advances, investments, long term trade receivables and other assets of Pratibha Industries Ltd/IVs. Cash Credit [Project specific]			rejected. Penal Interest is compounded as per banks
9 10		18.03.2021			Creditor			On a project specific Working Capital Loan (1) Goods proceed under LC (specific one-time LC for this project) (2) Hypothecation of stock, receivables and other current assets related to the project. (1) Part Passu charge on entire current assets excluding project specific assets (2) Part passu book dobts and stock Collateral: (1) TDR of 7.76 crores (2) First part passu charge on Office 513 to 516 in shrikant chambers chembur On a project specific facilities (1) Part Parsu sasu charge on of Office 513 to 516 in shrikant chambers chembur On a project specific facilities (1) First Part passu charge on escrow of the Project receivables from PHED, Jaipur (2) First Part passu charge on escrow of the Project receivables from PHED, Jaipur (2) First Part passu charge on the project specific current assets, WIP, receivables and other CA Personal Guarantee Personal Guarantee Personal Guarantee Cash Credit Tat part-passu charge on the entire current assets, loans and advances, investments, long term trade receivables and other assets of Pratibha Industries Ltd/IVs. Cash Credit First charge on the project receivables. First charge on the project receivables. Collateral Security:			rejected. Penal Interest is compounded as per banks working has been rejected.
9 10		18.03.2021			<u>Creditor</u>			On a project specific Working Capital Loan (1) Goods proceed under LC (specific one-time LC for this project) (2) Hynotheration of stacke receivables and other current assets related to the project. (1) Pari Passu charge on entire current assets excluding project specific assets (2) Pari passu book debts and stock (2) Pari passu charge on entire current assets excluding project specific assets (2) Pari passu charge on entire current assets related to the project. (3) First pari passu charge on FA other than specifically charged (3) First pari passu charge on escrow of the Project receivables from PHED, Jaipur (2) First Pari passu charge on escrow of the Project receivables from PHED, Jaipur (2) First Pari passu charge on the project specific current assets, WIP, receivables and other CA Personal Guarantee Personal Guarantee of Mr. Alit Kulkarni, Usha Kulkarni, Ravi Kulkarni and Ms. Vinayak Kulkarni Cash Credit Tad receivables and tothe assets of Partibha Industries Ltd/IVs. Cash Credit [Project specific] First charge on the project. Term Loan [Project specific] First charge on Soci05 OF Project receivables. Calateral Security: Office Premises No.513 to 516, situated at Shrikant Chambers II phase, 5th floor, Chembur, Mumbal.			rejected. Penal Interest is compounded as per banks working has been rejected. Basis the additional documents received from
9 10	State Bank of India	18.03.2021			<u>Financial</u> Financial			On a project specific Working Capital Loan (1) Goods proceed under LC (specific one-time LC for this project) (2) Hypothecation of stock, receivables and other current assets related to the project. (1) Part Passu charge on entire current assets excluding project specific assets (2) Part passu book dobts and stock Collateral: (1) TDR of 7.76 crores (2) First part passu charge on Office 513 to 516 in shrikant chambers chembur On a project specific facilities (1) Part Parsu sasu charge on of Office 513 to 516 in shrikant chambers chembur On a project specific facilities (1) First Part passu charge on escrow of the Project receivables from PHED, Jaipur (2) First Part passu charge on escrow of the Project receivables from PHED, Jaipur (2) First Part passu charge on the project specific current assets, WIP, receivables and other CA Personal Guarantee Personal Guarantee Personal Guarantee Cash Credit Tat part-passu charge on the entire current assets, loans and advances, investments, long term trade receivables and other assets of Pratibha Industries Ltd/IVs. Cash Credit First charge on the project receivables. First charge on the project receivables. Collateral Security:		4.60%	rejected. Penal Interest is compounded as per banks working has been rejected.

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								Primary: Cash Credit – Hypothecation of stocks and book debts ranking pari passu consortium agreement / Inter-se agreement as per consortium agreement with pari passu charge as per sharing pattern. Letter of Credit – Stamped L/C application Extension of charge on stocks and book debts as per			
								consortium arrangement / agreement Bank Guarantee – Counter Indemnity Extension of charge on stocks / book debts as per consortium			
								arrangement / agreement Collateral: Cash Credit/ LC/ BG –			
								Secured by equitable mortgage / first charge on the following properties standing in the name of the company, on pari passu charge basis in the consortium in line with the Lead bank.			
								 Office premises bearing Nos.513 to 516, situated at Shrikant Chambers II phase, 5th floor, 			
								Chembur, Mumbai. • First charge on Fixed Block of the company {other than specific assets charged to other			
								bank/FIs) both present and future. FDRs of Rs. 7.50 Crore in favour of Consortium lenders.			
								First Pari-Passu charge in Consortium, Consortium leader is Bank Of Baroda.			
								Delhi Jal Board Project			
								First charge on escrow of the Project receivables for Delhi Jal Board Project Package - 3. First charge on the project specific current assets, work-in-progress, receivables and other current assets			
								pertaining to the project P3.			
					Financial		Partial	FEMC Pratibha First pari passu charge over the entire assets & receivables of the borrower pertaining to the			
12	Indian Bank	17.03.2021	9,64,09,67,676	9,64,09,67,676	Creditor	9,64,09,67,676	Relinguished	project- both present & future.	9,64,09,67,676	10.83%	
								On Working Capital Loans (1) First Pari Passu on current assets except project specific outside the consortium			
								(2) Margin on NFB facility (3) month on FDR			
								Collateral - (1) First Pari Passu charge on Fixed assets except project specific outside consortium			
								 (2) First Pari passu charge on office premises 513 to 516, Shrikant Chambers (3) Pari Passu charge on FDR of INR 7.67 crores 			
					Financial			On Working Capital Loan to JV FEMC - PIL (1) First Pari Passu over project present and future current ssets and receivables			Basis the additional documents received from the lender, the verified amount verified has
13	Bank of India	18.03.2021	8,25,61,87,110	8,25,61,87,110	Creditor	8,25,61,87,110	No	(2) TDR Margin on NFB facility Un Working Capital Loans	8,25,61,87,110	9.27%	been admitted fully.
								 Exclusive charge on E-10, Defence colony, New Delhi along with servant quarter and two parking space 			
								(2) Exclusive charge on first floor of B-85, defence colony			
								(3) Exclusive charge on tunnel boring machine(4) Perosnal Guarantee of Mr. Ajit Kulkarni, Usha Kulkarni, and Ms. Ravi Kulkarni.			
								On Project Specific facilities (1) Pari passu charge on project specific current assets			
					Financial			(2) Pari passu charge on project specific bank accounts (3) Corporate Guanratee of PIL			
14	Yes Bank	17.03.2021	1,83,57,96,171	1,83,57,96,171	Creditor	1,83,57,96,171	No	(3) Corporate Guarantee of Mr. Ajit Kulkarni, Usha Kulkarni, and Ms. Vinayak Kulkarni. Un working Lanta Loans.	1,83,57,96,171	2.06%	
								First Pari Passu charge by way of hypothecation of entire current assets along with consortium. Collateral - (1) Office premises (513-516) at Shrikant Chambers			
								(2) Fixed assets of the company			
								(3) FDRs of INR 7,67 crores Personal Guarantee			
								Perosnal Guarantee of Mr. Ajit Kulkarni, Usha Kulkarni, Ravi Kulkarni. FEMC - Pratibha JV Credit facility for Mukundar Yamuna Vihar corridor of Delhi MRTS Project Phase			
								III			
								First charge on entire project specific current assets of the company. First charge on entire project specific Fixed assets of the company.			
	Omkara Asset Reconstruction				Financial			First pari passu charge on Escrow account Personal Guarantee			Penal Interest is compounded as per banks
15	Private Limited	18.03.2021	1,80,49,03,264	1,61,16,08,272	Creditor	1,61,16,08,272	Yes	Perosnal Guarantee of Mr. Ajit Kulkarni, Usha Kulkarni, and Ms. Vinayak Kulkarni. Primary:	1,61,16,08,272	1.81%	working has been rejected.
								 First pari passu charge on current assets and all other movables (both present and future) Stamped LC application & Extended First pari passu charge on stocks and book debt as per 			
								consortium agreement			Amount claimed in the form of Equity has
					Financial			Collateral: (1) Office premises 513 to 516 situated at Shrikant Chambers, Chembur (2) Fixed assets of the company			been rejected. And the part of Penal Interest compounded as per banks working has been
16	Indian Overseas Bank	18.03.2021	3,88,76,02,065	3,67,27,43,816	Creditor	3,67,27,43,816	Yes	 (3) FDRs of INR 7.67 crores. (1) Pari passu first charge on Project's specific current assets, present and future assets including 	3,67,27,43,816	4.12%	rejected.
					Financial			project receivables. [2] Escrow on receivables pertaining to the project specific			
17	Exim Bank Daimler Financial Services India	18.03.2021	2,33,87,11,742	2,33,87,11,742	Creditor	2,33,87,11,742	Yes	(3) Personal Guarantee of Mr. Ajit Kulkarni, Usha Kulkarni and Ms. Vinayak Kulkarni Exclusive charge on Mercedez Benz S350CDIL- Reg.	2,33,87,11,742	2.63%	
18	Pvt. Ltd.	16.08.2019	66,42,857	66,42,857	Creditor	66,42,857	Yes	Exclusive charge on Mercedez Benz S350CD1L- Reg. No. MH04HD0006	66,42,857		
	Total	1	90,26,70,17,199	89,04,57,66,897	1	89,04,57,66,897	1			100.00%	1